(c) the number of security lapses occurred in the above mentioned airports since 2017 to 2019?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) No, Sir. As per the Rule 88A of Aircraft Rules, 1937, security agency is to be designated by Central Government for providing civil aviation security. Accordingly, at 61 operational airports, Central Industrial Security Force (CISF) is designated as the aviation security agency. On the remaining operational airports other agencies *viz*. State Police, Central Para Military Forces (CPMFs) are deployed.

(b) The infrastructure requirements are assessed and planned based on the passenger traffic projections in all airports including Delhi, Mumbai, Kolkata, Chennai airports.

(c) During the period from 2017 to 2019, 17 security lapses have been reported in Delhi, Kolkata, Mumbai and Chennai airports.

Construction of airport at Begusarai in Bihar

†1906. SHRI RAKESH SINHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of new airports proposed to be developed by Government;

(b) the number of new airports proposed to be constructed and currently undergoing construction;

(c) whether there is any proposal to establish an airport at Begusarai in Bihar; and

(d) if not, whether Government would consider in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Government of India, Ministry of Civil Aviation has formulated a Greenfield Airport Policy for development of Greenfield Airports across the country. In line with the Policy, Government of India has granted 'in principle' approval for setting up of 21 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Sindhudurg and Shirdi in Maharashtra, Bijapur, Gulbarga, Hassan and Shimoga in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Datia in Gwalior (Madhya Pradesh), Pakyong in Sikkim, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry,

† Original notice of the question was received in Hindi.

Dagadarthi, Bhogapuram and Oravakal in Andhra Pradesh and Holongi, Itanagar in Arunachal Pradesh. Four Greenfield Airports namely, Shirdi, Kannur, Durgapur and Pakyong have already been operationalized. Further, Government of India has granted 'site clearance' approval for setting up of 6 Greenfield Airports across the country namely Machiwara in Ludhiana, Jamshedpur in Jharkhand, Alwar (Bhiwadi) in Rajasthan, Kothagudem, District. Khammam in Telangana, Singrauli in Madhya Pradesh and Purandar in Pune.

(c) and (d) As per the Greenfield Airport Policy, the applicant proposing to set up an airport would make an application to the Steering Committee in the format prescribed under the said policy. On the request received from project proponent for setting up of a greenfield airport, Government grants two stage clearances *i.e.* 'Site Clearance' followed by 'In-principle' approval.

Besides, Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS)-Ude Desh Ka Aam Nagrik (UDAN) in 2016 for promotion of Regional Connectivity by way of revival of un-served and under-served airports/airstrips, helipads of the State Governments, Airports Authority of India, Civil Enclaves and CPSUs through a budgetary support of ₹ 4500 crores. Till date, 39 airports (unserved/underserved) under RCS-UDAN scheme have been operationalized. RCS is a demand driven scheme and Government of India has not received any demand from the airline operators for operationalization of airport in Begusarai in Bihar.

Grounding of Boeing 737 (MAX) in the country

1907. SHRI T.K. RANGARAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) how many Boeing 737 (MAX) are grounded in the country, airline-wise, details thereof;

(b) the action taken by Directorate General of Civil Aviation (DGCA) on these aircrafts; and

(c) how DGCA propose to bring them back to operation?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) 18 Boeing 737 MAX aircraft are grounded in the country, out of which 13 are from SpiceJet and 05 are from Jet Airways.

(b) In the wake of Ethiopian Airlines Boeing 737 MAX accident on 10 March, 2019, DGCA grounded the entire Boeing 737 MAX fleet operated by Indian operators and prohibited operation of the aircraft over Indian airspace on 13th March, 2019.